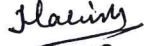


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 26/12	TP 34/16	For filing written submissions	397/ 398	Ramesh Kumar Srinivas & Another Vs. Ascent Software Solutions (India) Pvt. Ltd. & 3 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Hanish Kumar V.L.	Respondent no. 1 to 4	

No representation for petitioner. Petitioner is called, absent. The matter is listed today for final hearing. Counsel for respondent is present. He reported that he would file written submissions.

List it on 23.10.2017.


MEMBER (J)


MEMBER (T)